NATIONAL COMPANY LAW TRIBUNAL BENĞALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali+

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B)	-	For	Rule-6 of IB	Karakkattu Agencies Vs Falcon
No.62/BB/		compli-		Tyres Ltd.
2017		ance		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

Operational Creditor

CCI - Legal.

Counsel petitioner is present. She requested time to file objections.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)